

7

C.A.T. Bench, JAIPUR

Date of Order

Orders

10-1-97

OA No. 546/95 with MAS nos. 160/96
and 10/97

Received copy

27/4/97

for S. K. Sharma

My. Adv. B. Kumar, Counsel for the Applicant

The learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA, if necessary.

Permission granted. The OA is dismissed as withdrawn MAS nos. 160/96 and 10/97 filed in this OA, also, stand disposed of.

RATTAN PRASAD
Judicial Member

(O. P. Sharma)
Administrative Member

(AMAR K. O.)

(RATTAN PRASAD)

(AMAR K. O.)

(RATTAN PRASAD)